



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.03.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 20.03.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5198, 5219, 6111 of 2023 & 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913,914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3757, 3770, 3787, 3788, 3789, 3795, 3796, 3855, 3902, 5212, 5378 of 2025 & 597, 1800 of 2026	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Ors. (Authorized Representative for Class of Creditors)	Siddharth Bhatli	Chetna Bisht-R1 Vishal Ganda Govind Keshav Bharat Bhushan V.D'Costa Astha Ojha Ikshvaaku Samiron Borkataky Amar Pal
	Part Heard			

2.	Comp. App. (AT) (Ins) No. 1548 of 2024 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. With	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1
3.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvts. Ltd. & Anr.	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1 Abdesh Chaudhary Nishi Kant Singh
4.	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024 Part Heard	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary R17
5.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Mannoj Kumar Jain Vs. IDBI Bank & Anr.	Kumar Anurag Singh	Ishan Roy Choudhary Shreedhar Gaggar

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)